

NOTICE

It is hereby notified for information of the advocates, litigants and parties appearing in person that :

I

On 03-05-2018 & 04-05-2018, the **Hon'ble Shri Justice C. V. Bhadang** will not be available for judicial work.

II

On 03-05-2018 & 04-05-2018, urgent mentioning and placing of the matters pertaining to the Court presided over by **the Hon'ble Shri Justice C. V. Bhadang** is allowed before the Court presided over by the **Hon'ble Kum. Justice Nutan D. Sardessai**.

By Order,

Sd/-

Date : 24.04.2018
Place : Panaji, Goa

(Kiran A.Bagi)
(Registrar Judicial)